



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.07.2026

NOTICE

Please take notice that the following matters listed as **item nos. 3 & 4** respectively, in the **Daily Cause List of Court – IV on 31.07.2026 at 10:30 AM** stand deleted and will now be taken up in the Court of Chairperson on **31.07.2026 at 10:30 AM**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1138 of 2026	State Bank of India Vs. Garden Court Distilleries Pvt. Ltd. & Anr.	Ekta Choudhary	Sarthak Bhandari Riya Kaur Arora Shreya Moondhra- R2 Akhil Ahuja
2.	Comp. App. (AT) (Ins) No. 1145 of 2026	With Garden Court Distilleries Private Limited Vs. Akhil Ahuja, Liquidator of Honest Derivatives Ltd. & Anr.	Himanshu Satija	Sarthak Bhandari Riya Kaur Arora Shreya Moondhra

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar